

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

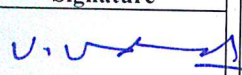
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA -MEMBER TECHNICAL

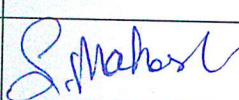
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP NO. 424/241/HDB/2019
NAME OF THE COMPANY	Geeta Plyboards Pvt Ltd
NAME OF THE PETITIONER(S)	Ambalal Patel & (05) Others
NAME OF THE RESPONDENT(S)	Geeta Plyboards Pvt Ltd & (04)Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Ramu Reddy	Advocate	9542289039	

Counsel for Respondent(s):

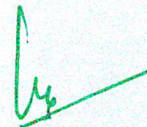
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G.S.V. Seshu	Advocate	7207207211	
S. Mahesh Kumar	Advocate	9676852975	

ORDER

Counsel representing both sides are present. At request of the Respondent counsel time is enlarged for filing counter. Put up the matter on 21.10.2019.



MEMBER TECHNICAL



MEMBER JUDICIAL